

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.136/2016
RT CP(CAA) No.190/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Biomet Orthopaedic India Private Ltd. ...Petitioner No.1-Transferor Company

And

Zimmer India Pvt. Ltd. ...Petitioner No.2-Transferee Company

Present: Mr. Sahil Sharma and Mr. Pranav Vyas, Advocates for petitioner-companies.
Mr. Deepankur Sharma, Advocate for the Regional Director and
Official Liquidator.

Vide diary No.2340 dated 06.07.2018, the petitioner has filed additional affidavit of the transferor company alongwith the copy of intercompany supply and distribution agreement. This is stated to be in addition to reply dated 23.05.2018 filed by the petitioners in respect of additional report of Official Liquidator. Learned counsel representing the Regional Director and Official Liquidator seeks time to go through the document. List the matter on 06.08.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

Sd/-

(Pradeep R. Sethi)
Member(Technical)

July 10, 2018
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